

SPECIAL BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/834(KB)2020
IA(I.B.C)/657(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH APRIL 2024

IN THE MATTER OF	MAJESTIC COMMERCIAL PRIVATE LIMITED VS KHARIKATIA TEA & INDUSTRIES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Birendra Kumar Tripathi, Adv.] For the Liquidator

ORDER

1. Learned Counsel for the Liquidator present.
2. **IA(I.B.C)/657(KB)2024**
 - a. This application has been preferred by the Liquidator to place on record the 4th Quarterly Progress Report, which is placed at pages 11 to 13. This application is supported by an affidavit which is placed at pages 14 to 15. The 4th Progress Report is taken on record.
 - b. This application is **allowed** and is accordingly **disposed of**.
 - c. List this matter for further Progress Report on **17.05.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**